

Declaration of Assets and Liabilities

Year 2024

I, Bharat Prasad, son/daughter/wife of Late Bhagwat Prasad
aged 57 years, belonging to Bihar Legislative Assembly Sec-

service and presently working as Assistant Section Officer

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Reeta Devi

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	18000/-	12000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	59000/- SBI 80000/- PPFA yearly 1500/- RD Per month	42000/- PNB			
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Different 07 LIC Policies Rs. 50000/- Per year				
(v)	Motor Vehicles (details of make, etc.)	Bajaj Super Scooter				
(vi)	Jewellery (give details of weight and value)	Gold-10 gms	Gold-150 gms Silver-250 gms			
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 Acre Parental Agriculture Land in village - Parsari, Nalanda.				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1000 Sq. Feet Non-Agricultural Land in village - Parsari Nalanda.				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	H. No. 144/A, Ward No. 22/c Near Devi Asthan Sidheshwar Nagar Mainpura, Patna-800001 (1500 Sq. Feet)				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	do				
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.01.2023
(a)	(i) Loans from Banks	SBI, Bailey Rd. Patna	Rs. 1668000/-
	(ii) Loans from financial institutions	(Housing Loan)	
	(iii) Government Dues:	SBI BVM Patna	Rs. 400000/-
	(a) dues to departments dealing with government accommodation	(Personal Loan)	
	(b) dues to departments dealing with supply of water	/	/
	(c) dues to departments dealing with supply of electricity	/	/

[Signature]

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AMSPP 1158 Q Rs. 60,154/- (A.Y. 2023-24)	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	Rs. 1760/-	-

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA 1293

Gender :-

M (M/F)

Date of Birth :-

1 6 0 5 1 9 6 6 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

Bihar Legislative Assembly Sectt - Administrative
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee:

Designation:

Department:

Place: Patna

Date: 05.02.2024

[Signature]

Bharat Prasad

Assistant Section Officer

Bihar Legislative Assembly
Sectt

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.